

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00008/2019

Jabalpur, this Wednesday, the 23rd day of January, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

R.S. Meena, S/o Shri M.S. Meena, aged about 57 years, Senior Superintendent of Police, presently posted as Commandant in 6th Battalion, Ranjhi, Jabalpur (M.P.) 482001 **-Applicant**

(By Advocate – Shri Swapnil Ganguly)

V e r s u s

1. Union of India through its Secretary, Ministry of Home, Raksha Bhawan, South Block, New Delhi – 110001.
2. State of Madhya Pradesh through its Principal Secretary, Ministry of Home, Mantralaya, Vallabh Bhawan, Bhopal (M.P) 462001 **-Respondents**

(By Advocate – Ms. Chanchal Sharma for respondent No.2)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, O.A is dismissed as withdrawn.

**(Ramesh Singh Thakur)
Judicial Member**

am/-

**(Navin Tandon)
Administrative Member**